

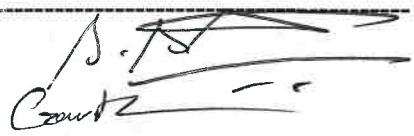



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 27.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS  
UNDER SECTION : SEC 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	S. SATISH & G. Govtham Ram Nithal	Counsel for R2	
	S. SATHIYANARAYANAN RMC. ARUNMOKAN.	Counsel for Applicant	
	M. MURUGESAN.	RP	M. Murugesan
	Deepak Narayanan	Counsel for 7 <sup>th</sup> Respondent	
	Asy Kumar Chandra	Counsel for 6 <sup>th</sup> Respondent	

ORDER

At request of the parties, list this matter for hearing on 11.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)  
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)  
Member (Judicial)